<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 321 of 2016

Dated: 26th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s API Ispat & Power Tech (P) Ltd.			Appellant(s)	
Chhattisgarh State Power Dist	ributio	Vs. n Co. Ltd. & Anr.	Respondent(s)	
Counsel for the Appellant(s)	:	-		
Counsel for the Respondent(s) :		Mr. Apoorv Kurup Mr. A.C. Boxipatra for CSPDCL		
		Mr. Anand K. Ganesan Mr. Ashwin Ramanathan	for R-2	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing

on <u>15.01.2018.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/ss